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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 575/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Raigad Industrial & Business Park Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| <u>S. No.</u> | <u>NAME</u>     | <u>DESIGNATION</u>         | <u>SIGNATURE</u>  |
|---------------|-----------------|----------------------------|---|
| 1.            | Hemant<br>Sethi | Advocate for<br>Petitioner |  |

ORDER

CSP 575/230-232/NCLT/MB/MAH/2017  
CSP 582/230-232/NCLT/MB/MAH/2017  
CSP 583/230-232/NCLT/MB/MAH/2017  
CSP 623/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.9.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)